


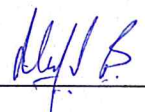
NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)  
PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 03.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP /186/59/HDB/2017
NAME OF THE COMPANY	Abhaya Cements Private Limited &(02) other Respondents
NAME OF THE PETITIONER(S)	Mr.Tondapi Srinivasa Rao & Another
NAME OF THE RESPONDENT(S)	Abhaya Cements Private Limited &(02) other Respondents
UNDER SECTION	59

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
L.VENKATESHWARRAO	Advocate	VRlawyers@gmail.com	
MUKESH.B	Advocate	VRlawyers@gmail.com 9348599999	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Heard. Shri L.Venkateshwar Rao, Shri B.Mukesh, Ld. Counsels for the Petitioner.  
None appeared from the Respondent.

Ld. Counsel for the Petitioner submits that a notice was sent to the Respondent and it was returned ~~back~~ / unserved. The Counsel requests some more time to send the notice again to the Respondent.

The Ld. Counsel for the Petitioner is directed to ensure the serve of notice to the Respondent and file the proof of copy by the next date of hearing.

Case is posted to 17-11-2017 for final hearing.

  
Member (T)

pc

  
Member (J)